

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 85 of 2019

Dated: 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Jindal Aluminum Limited Appellant(s)

Vs.

**Karnataka Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Parinay D. Shah
Ms. Surabhi Pandey

Counsel for the Respondent(s) : Mr. Akash Chatterjee for R-1 & R-2

ORDER

Those Respondents, who have not yet filed reply/objections, may file the same on or before 19.08.2019 with advance copy to the other side. Thereafter, Appellant may file rejoinder, if any, on or before 02.09.2019 with advance copy to the other side.

List the matter on **09.09.2019**.

**(S. D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**